

SEMINAR ON ADULT EDUCATION IN ASIA

288. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether a Seminar on Adult Education in Asia, with particular reference to the United Nations and Specialised Agencies, will be held following the assembly of the World Federation of United Nations Associations Geneva;

(b) if so, how many countries will participate in the said Seminar; and

(c) when and where it will be held?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes.

(b) Ten.

(c) 11th to 25th September 1955 at Bangkok, Thailand.

STATELESS PERSONS IN INDIA

289. SHRIMATI VIOLET ALVA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of Stateless persons in India during the years 1950, 1951, 1952, 1953 and 1954;

(b) how many of such persons were Asians and non-Asians; and

(c) whether some Stateless non-Asian foreigners are now being permitted to stay in India indefinitely?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR):

(a) The number of Stateless persons registered in India as on the 31st December of each of the years mentioned is 11, 7, 9, 16 and 4 respectively.

(b) The information is not available.

(c) Yes; but each case is considered on its merits.

BUILDING FOR THE CENTRAL ARCHAEOLOGICAL LIBRARY

290. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) whether there is any proposal to construct a new building to house the Central Archaeological Library under the Second Five Year P'an;

(b) if so, what are the details of the project; and

(c) if not, when Government propose to take into consideration any project for the construction of a suitable building for the said library?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) The question of including in the Second Five Year P'an a building for the Department of Archaeology of which the library is an integral part is under consideration.

(b) Details can be worked out only after a decision has been taken on (a) above.

(c) Does not arise.

COMPANIES REGISTERED DURING 1954-55

291. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) the total number of companies registered in India during 1954-55, and their authorised and subscribed capital;

(b) the total number of companies on the register at present, and their subscribed capital; and

(c) the total number of companies which have ceased to function during 1954-55, and their subscribed capital?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) The total number of Joint Stock Companies registered in India during the year 1954-55 is 1,203 and

their authorised and subscribed capitals are Rs. 226.0 crores and Rs. 7.2 crores respectively.

(b) The total number of Joint Stock Companies at work as on 31st March, 1955 is 29,779 and their subscribed capital is Rs. 990 6 crores.

(c) The total number of Joint Stock Companies which ceased to function during the year 1954-55 is 952 and their subscribed capital is Rs. 9.6 crores.

OPERATIONAL AGREEMENTS BETWEEN INDIA AND UNITED STATES OF AMERICA

292. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) the number of the foreign experts who are expected to come or who have already come to India in connection with the four operational agreements signed between the Governments of India and the United States of America on the 31st May, 1955 at New Delhi; and

(b) where will they be posted?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) Seventeen experts are expected to come. None has arrived so far.

(b) Madras University

Baroda University

Bombay University

Mysore University

Lady Irwin Collège, New Delhi.

Indian Institute of Science, Bangalore.

Bengal Engineering College, Sibpur.

Ministry of Food and Agriculture.

DEPARTMENTAL PROMOTION COMMITTEE IN THE CENTRAL EXCISE DIRECTORATE

293. SHRI BHUPESH GUPTA: Will the Minister for FINANCE be pleased to state:

(a) whether there is any Departmental Promotion Committee in the Central Excise Directorate; and

(b) if so, what are its functions?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) Yes, Sir, there are Departmental Promotion Committees in the Central Excise Department.

(b) The functions of the Committees are:

(i) To make recommendations for promotion of departmental officers to higher posts which have been declared as selection posts, i.e., posts which are to be filled on the basis of merit. For this purpose, the Committees meet periodically and prepare a list in order of merit of officers selected for promotion to various grades.

(ii) To consider from time to time the suitability of officers promoted to officiate in higher (selection) posts for their continued retention and confirmation in those posts, on the basis of their performance.

PAPERS LAID ON THE TABLE

(i) ALL INDIA SERVICES (LEAVE) RULES, 1955

(ii) ALL INDIA SERVICES (PROVIDENT FUND) RULES, 1955

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table a copy of each of the following Rules, under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) Ministry of Home Affairs Notification S.R.O. No. 1979, dated the 12th September 1955